

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठORDER OF THE HEARING ON 22<sup>nd</sup> APRIL, 2024, 10:30 A.M.TP No. 210/CTB/2019 (CP (IB) No. 1170/MB/2017),  
IA (IB) No. 189/CB/2022Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Vindhya Vasini Industries Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Dhananjay Sud, Adv.  
Mr. Lokesh Malik, Adv.  
Mr. Akhand Pratap Singh, Adv.  
Mr. Sanjay Gupta, Liq.

For Respondent (s)

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**ORDER****IA (IB) No. 189/CB/2022:**

Ld. Counsel Mr. Dhananjay Sud appears for the applicant/Liquidator. Mr. Sanjay Gupta for Liquidator appeared in person. Applicant counsel represented that he has already filed additional affidavit, but it is not available on record. Further, appeared counsel represented that the entire amount is spent after filing of this application. Hence, applicant counsel is directed to file Bank Statement and additional affidavit with entire events with fresh H Form. List the matter on 04.06.2024.

Sd

Kaushalendra Kumar Singh  
Member (Technical)

Sd

P. Mohan Raj  
Member (Judicial)